been received by the Government from any Pakistani citizen for grant of asylum in India. India is not a signatory to the 1951 UN Convention relating to the Status of Refugees and the 1967 Protocol thereon. However, a Standard Operating Procedure (SOP) to deal with foreign nationals who claim to be refugees is in place w.e.f. 29.12.2011, which was modified on 20.03.2019.

Steps to curb cyber crimes

374. DR. ANIL AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the growing incidents of cyber crimes in the country;

(b) if so, the number of such cases reported and the number of arrests made during the last two years and the current year, State-wise;

(c) the estimated losses suffered by Government due to cyber crimes during the said period; and

(d) the steps taken by Government to curb cyber crimes in the country along with the international cooperation solicited in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (d) 'Police' and 'Public Order' are State subjects as per the Constitution of India; and States are primarily responsible for prevention, detection, investigation and prosecution of cyber crimes through their law enforcement machinery. The Law Enforcement Agencies take legal action as per provisions of law against the cyber crime offenders. As per records available with National Crime Records Bureau (NCRB), the State/UT wise details of cyber crime cases registered and persons arrested during 2015-17 is given in the Statement (*See* below). As awareness and recording of cyber crimes have improved, there has been an increase in reporting of cyber crimes. Data on amount of losses due to cyber crimes is not maintained centrally.

To prevent such crimes and to speed up investigation, Central Government has taken steps to spread awareness about cyber crimes, issue of alerts/advisories, capacity building/training of law enforcement personnel/ prosecutors/ judicial officers, improving cyber forensics facilities etc. The Government has also launched the online National

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Cyber Crime Reporting Portal, www.cybercrime.gov.in to enable citizens to report complaints pertaining to all types of cyber crimes with special focus on cyber crimes against women and children.

Further, to spread awareness on cyber crime, several steps have been taken that include dissemination of messages on cyber crime through MHA Twitter handle @CyberDost, Radio campaign, publishing of Handbook for Adolescents/Students, publishing of 'Information Security Best practices' for the benefit of Govt. Officials, organizing of Cyber Safety and Security Awareness week, in association with police department in different States/UTs etc.

Statement

Details of Cyber Crime Incidents reported and Persons Arrested during 2015-2017

Sl. No. State/UT		2015		2016		2017	
		CR	PAR	CR	PAR	CR	PAR
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	536	522	616	307	931	388
2.	Arunachal Pradesh	6	4	4	1	1	0
3.	Assam	483	457	696	699	1120	1261
4.	Bihar	242	1567	309	285	433	884
5.	Chhattisgarh	103	99	90	105	171	128
6.	Goa	17	5	31	18	13	1
7.	Gujarat	242	272	362	298	458	472
8.	Haryana	224	205	401	148	504	211
9.	Himachal Pradesh	50	38	31	15	56	34
10.	Jammu and Kashmir	34	12	28	21	63	17
11.	Jharkhand	180	172	259	288	720	368
12.	Karnataka	1447	293	1101	318	3174	294
13.	Kerala	290	191	283	227	320	240

1	2	3	4	5	6	7	8
14. I	Madhya Pradesh	231	230	258	261	490	544
15. I	Maharashtra	2195	825	2380	1009	3604	1716
16. I	Manipur	6	0	11	10	74	25
17. I	Meghalaya	56	20	39	1	39	8
18. 1	Mizoram	8	18	1	2	10	10
19. 1	Nagaland	0	0	2	1	0	0
20. (Odisha	386	110	317	150	824	200
21. I	Punjab	149	136	102	137	176	223
22. I	Rajasthan	949	295	941	226	1304	374
23. \$	Sikkim	1	1	1	1	1	0
24. 7	Tamil Nadu	142	125	144	96	228	208
25.	Telangana	687	430	593	451	1209	808
26. 7	Tripura	13	8	8	8	7	3
27. U	Uttar Pradesh	2208	1699	2639	2374	4971	2726
28. 1	Uttarakhand	48	23	62	40	124	55
29. 1	West Bengal	398	287	478	416	568	266
5	Total State(s)	11331	8044	12187	7913	21593	11464
	Andaman and Nicobar Islands	6	2	3	1	3	1
31. (Chandigarh	77	22	26	26	32	30
	Dadra and Nagar Haveli	0	0	1	3	1	1
33. I	Daman and Diu	1	0	0	0	0	0
34. I	Delhi	177	53	98	47	162	105
35. I	Lakshadweep	0	0	0	0	0	0
36. I	Puducherry	0	0	2	0	5	0
	Fotal UT(s)	261	77	130	77	203	137
	Total (All India)	11592	8121	12317	7990	21796	11601

Note: CR= Cases Registered, PAR= Persons Arrested